

While on the one hand, there is a serious transportation problem in the Begusarai, Munger, Khagaria and Jamui districts, on the other development work has come to a standstill. If this bridge is constructed, it would not only increase the revenue of the Government but also prove beneficial to four crores of people. Although both Pandit Nehru and Shrimati Indira Gandhi, had given assurances in this regard in 1953 and 1971 respectively, the Union Government is yet to take any concrete action. I request the Central Government to allocate the necessary finance and start construction work of the bridge without delay.

SHRI SUKDEV PASWAN(Araria) : Mr. Speaker, Sir, Bihar produces more Jute than Bengal or Orissa and I represent the Araria Parliamentary constituency, which contributes major chunk to the total jute production. Last year, the procurement price for jute was Rs. 600 to Rs. 700 per quintal, but now it has been reduced to Rs. 300 to Rs. 400 per quintal. *(Interruptions)*

MR. SPEAKER : I had allowed a half an hour discussion on this issue and many questions were raised and answered on this topic. This is misuse of time, you are infringing on other time. *(Interruptions)*

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa) : Sir, I would like to bring to the notice of this House a very important issue. 'INDRADHANUSH' a video cassette magazine, has carried an interview—in their August issue—of one Shri Rajendra Dara, who is writing an investigative book on PEPSI. In that interview he has raised certain important points in regard to the hand behind the Rajiv Gandhi assassination. A pertinent question has been raised, whether the CIA and PEPSI are involved in this. The Censor Board has not permitted this to go in that issue. They have deleted it. Why has this been done? We are apprehensive that an attempt is going

on to subvert any attempt to unravel the conspirators behind the assassination of Rajiv Gandhi and those who have motivated LTTE in doing that kind of ghastly act. You will also remember about the mysterious death of Shanmugam which has caused a lot of apprehension in our mind.

You also know how the Thakkar Commission report, that part which mentioned about the foreign powers' involvement in Indira Gandhi's murder case, was not placed before the House. I have these paper cuttings with me wherein the Home Minister has said in the other House that Rajiv Gandhi became an irritant to some of the countries who are left unchallenged as super powers. That had been contradicted by Foreign Office. I want to know that in every step where an attempt is made to unravel the conspirators behind the assassination, there is an attempt to subvert it and suppress it. I want a definite statement. Who are the people responsible for not clearing this in the Censor Board? We have a right to know.

This man Shri Rajendra Dara will give all the information to the Home Minister. He must be protected. He is writing an investigative book. He must be having many clues. These clues can be pieced together. I will hand over all the information to the Home Minister. Shri Dara should be protected and information from him should be taken for the Inquiry Commission that is going into the case. That is very important. *(Interruptions)*

SHRIMATI GEETA MUKHERJEE (Tanskura) : This is really a very important matter.

SHRI MANORANJAN BHAKTA (Andaman-Nicobar) : Mr. Speaker, Sir, I have a very important matter. . . . *(Interruptions)*

MR. SPEAKER : Every day you want to bring important matters. *(Interruptions)*

SHRI MANORANJAN BHAKTA : The High Court of Calcutta is also